

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.169 OF 2018**

**In the matter of:**

**BS Limited**

**Appellant**

**Vs**

**Registrar of Companies & Ors**

**Respondents**

**Present:Ms Varsha Banerjee, Mr Kunal Godawani, Advocate for Appellant.**

**Mr. Raghvendra Kishore Singh, Mr. Vipul Agrawal, Advocate for R3.**

**Mr. Sanjib Kumar Mohanty with Mr. Amit Acharya, Advocates for R1 and R2.**

**ORDER**

**09.08.2019-** Due to paucity of time the matter could not be taken up. List the appeal for hearing on **26<sup>th</sup> August, 2019 at 12 Noon.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**Bm/nn**